

National Company Law Tribunal

Allahabad Bench

CP NO. 1/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANY: M/s Amethi Humes Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: U/S 424 of the company act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Adesh Tandon	Res.	Petitioner	Adesh Tandon
2.				

C.P. No. 1/ALD/2017

Sri Adesh Tandon along with Siddharth Singhal for the petitioner. None for the Respondent.

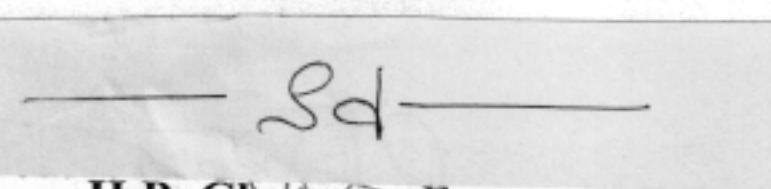
There is no representation from the Respondent Company. In fact, the argument in respect of the present petition are heard. Hence, judgement is reserved.

Meanwhile, the petitioner is at liberty to moved independent application seeking other relief to comply with the original order passed by the Company Law Board and this Court.

Meanwhile, the counsel for both the parties are at liberty to file a written submission with regard to the contempt application.

Date: 08/02/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)